

Maharashtra State *vide* letter dated 17/11/2014 has issued revised SOP in this regard to all police units. The details of the action taken during operation 'Muskan' between the months of July 2015 to July 2017 in the State of Maharashtra are given below:

Sl. No.	Operation Muskan (Five editions)	Missing Children traced in cases which have been reported and are on police record		Missing children traced in cases which have not reported been and are not on police record		Total number of missing children recovered
		Boy	Girl	Boy	Girl	
1.	July 2015	280	505	2564	947	4296
2.	Jan 2016	292	373	2664	915	4244
3.	April 2016	143	308	2356	834	3641
4.	June 2016	174	323	1805	827	3129
5.	July 2017	197	448	3035	1122	4802
TOTAL		1086	1957	12424	4645	20112

Accurate data of employment in the country

†1850. CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details of precise data about employment in the country and the number of employment provided by Government of India during the last three years; and

(b) reaction of the Ministry about the views expressed recently by Chairman of Economic Advisory Council of the Prime Minister that there is no precise data about employment in the country, and the steps being taken by the Ministry to provide correct and precise data?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) To ascertain employment and unemployment situation in the country, Labour Bureau, Ministry of Labour and

†Original notice of the question was received in Hindi.

Employment has conducted Employment-Unemployment Surveys annually. As per the result of last three available surveys, the estimated worker population ratio for persons aged 15 years and above on usual status basis in the country is given below:

Year	Worker Population Ratio
2012-13	51.0%
2013-14	53.7%
2015-16	50.5%

The Government is implementing number of programmes/schemes aiming at creation of new employments. Besides these, Government is implementing programmes to promote entrepreneurship.

The employment provided under major schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and Deendyal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) is given below:

Schemes/Year	<i>Employment Generated</i>		
	2014-15	2015-16	2016-17
PMEGP (Person in lakh)	3.58	3.23	4.08
MGNREGS (Persondays in crore)	166.19	235.14	235.77
DDU-GKY (Person in lakh)	0.54	1.35	0.85
DAY-NULM (Person in lakh)	0.99	0.93	2.36

The Stand Up India Scheme was launched by the Hon'ble Prime Minister on 5th April, 2016. The objective of the Stand Up India Scheme is to felicitate bank loans from Scheduled Commercial banks between ₹ 10 lakh and 1 Crore to at least one Scheduled Caste (SC) or Scheduled Tribe (ST) borrower and at least one woman borrower per bank branch for setting up a greenfield enterprise in trading, services or manufacturing sector. As on 22.12.2017, 48778 loans have been extended under SUPI.

The Pradhan Mantri MUDRA Yojana is a scheme to extend collateral free loans below ₹ 10 lakh in the non-agricultural sector to individuals to enable them to setup or expand their business activities. It is divided into three categories namely Shishu

(upto ₹ 50,000), Kishore (₹ 50,000 to ₹ 5 lakh) and Tarun (₹ 5 lakh to ₹ 10 lakh). Over 10.09 crore loans have been extended under PMMY as on 22.12.2017.

As on 1st December, 2017, a total of 5350 Start-ups have been recognized by Department of Industrial Policy and Promotion (DIPP) for availing benefits under Start-ups India initiative. The status of the financial assistance provided through Fund of Funds for Start-ups (FFS) under the Start-ups India initiative is as follows: (i) ₹ 500 crore has been released to SIDBI in Financial Year 2015-16 and INR 100 crore in Financial Year 2016-17, (ii) Total commitments under FFS by SIDBI are at ₹ 605.7 crore to 17 Alternative Investment Funds (AIFs) and (iii) AIFs have drawn ₹ 90.62 crore from the FFS and have invested a total of ₹ 337.02 crore in 75 Start-ups.

(b) Government recently constituted a taskforce under NITI Aayog for Improving Employment Data and to address the issue of timely, periodic and reliable data on job creation. The Task Force was inter-alia mandated to assess the existing data systems and sources that provide information on jobs and job creation, identify alternate sources and recommend mechanism for capturing information on jobs and job creation on a regular basis for both informal and formal sector.

Social security for contract workers/labourers

†1851. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Ministry is considering any draft to provide social security to contract workers/labourers engaged across the country, so that their sense of insecurity could be mitigated;

(b) whether the Ministry proposes to provide facilities to contract workers/labourers by bringing them under the International Convention of Social, Economic and Cultural Rights, 1996;

(c) if so, by when and if not, the reasons therefor; and

(d) whether the Ministry has any data regarding the number of contract workers/labourers?

†Original notice of the question was received in Hindi.